

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2334
TO BE ANSWERED ON 16TH MARCH, 2021**

**CONTRACTUAL EMPLOYEES OF KALAWATI SARAN CHILDREN'S HOSPITAL,
DELHI**

2334 # DR. KIRODI LAL MEENA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of employees appointed on different posts, including lab technician, on contract basis in Kalawati Saran Children's Hospital New Delhi
- (b) the details of number of regular posts currently vacant in Kalawati Saran Children's Hospital, category-wise and
- (c) whether Government propose to regularise these contract employees, if so, by when, and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): A total of 40 workers are hired on contract basis for different posts including for posts of Medical Lab Technicians (MLTs) in Kalawati Saran Children's Hospital, New Delhi.

(b): The details of number of regular posts currently vacant in Kalawati Saran Children's Hospital, category-wise, is as below:

Category	No. of Posts vacant
Group-A	07
Group-B	78
Group-C	52
Group-C (Erstwhile Group-D)	71
Total	208

(c): Contractual engagement is a stop-gap arrangement which is normally done as a short term measure till regular incumbents join the posts. Regularisation of contractual employees is generally not permissible under rules.